## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO:772 ANSWERED ON:27.11.2012 KIDNAPPING CASES Jardosh Smt. Darshana Vikram;Rama Devi Smt. ;Singh Shri Murarilal;Sinh Dr. Sanjay;Yadav Shri Ranjan Prasad

### Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several cases of kidnapping of men, women and children have been reported in the country;

(b) if so, the details thereof alongwith the total number of such cases reported, men, women and children traced/untraced, kidnappers arrested and gangs busted along with the action taken against them, separately during each of the last three years and the current year, State-wise including naxal affected States;

(c) the total number of foreign nationals arrested in such cases and the action taken against them during the said period;

(d) the conviction rate achieved in this regard during the said period;

(e) whether any system is available through which the details along with the pictures of such missing persons could be accessed throughout the country; and

(f) if so, the details thereof and the other corrective steps taken by the Government to stop such cases in future?

# Answer

#### MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d): Yes Madam, as per the available information, the States/UT-wise cases registered and age group wise & sex wise number of total victims under kidnapping and abduction during 2009-2011 are attached at Annexure-I. The State/UT wise details of cases reported, cases charge-sheeted, cases convicted, cases conviction rate and number of arrested persons, charge-sheeted and persons convicted under kidnapping and abduction during 2009-2011 are attached at Annexure-II.

(e) to (f): "Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention and control of crime. In this regard, ZIP Net (Zonal Integrated Police Network), a project under Ministry of Home Affairs was introduced in the year 2004. The main objective of the Project is to share Crime and Criminal Information. It contains modules like missing Children, Children found, un-identified dead bodies, for use in public/police domain. Ministry of Home Affairs has also sent detailed Advisories dated 14th July, 2010 and 31-01-2012 on Crime against children and combating Human Trafficking, Crime against Children and missing Children to all State Governments / UTsrespectively. It also includes organizations, community awareness programmes etc. Ministry of Home Affairs has also circulated a comprehensive proforma to States/UTs on missing children for better matching of missing and found children.